## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5209 ANSWERED ON:25.04.2003 UPLIFTMENT OF STS TALIB HUSSAIN

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether various schemes meant for the upliftment of Scheduled Tribes, particularly construction of girls hostels and other works have not been taken in hand by some States, particularly J&K State;
- (b) if so, the reasons therefor;
- (c) whether a few NGOs working for the welfare of Scheduled Tribes in J&K State havæpplied to the Union Government for grant of funds under prevalent schemes, for construction of hostels; and
- (d) if so, the action taken by the Government thereon?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI FAGGAN SINGH KULASTE):

- (a) and (b) No, Sir. The detaits of the schemes implemented by this Ministry for the upliftment of Scheduled Tribes in various States/UTs, including J&K, and the funds released to these States/UTs under these schemes, during 2002-03, are given in the enclosed statement. This Ministry had not received any proposal from the Government of J&K during 2002-03 for construction of Girls hostels.
- (c) and (d) The project of hostel under the Scheme of Grant-in aid to NGOs does not provide for grants for construction purpose. The grants are sanctioned to NGOs to meet the recurring expenses in running the hostels.